

State was terminated from that date. The allocation of the State has been increased in Qr. IV/81 over that of Qr. III/81 by 26000 tonnes in the expectation of additional availability in Qr. IV/81.

(c) There is a general scarcity of cement in the country including Kerala. To this extent it is possible that some of the construction works might have been affected adversely.

(d) Due to general scarcity of cement in the country it has not yet been possible to meet the requirements of cement of States in full. Enhanced allocation to the States including Kerala will be possible only when the availability position of cement improves for which efforts are being made.

**Permission for import of design drawing and consultancy services to M/s. WIMCO**

1682. SHRI U. R. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Technical Development Fund Cell had permitted import of design drawing and consultancy services for M/s. WIMCO;

(b) whether it covers Titanium Metal Anodes also.

(c) whether M/s. WIMCO have started fabricating these anodes; and

(d) if so, what is the net power saving actually achieved with the installation of those anodes?

THE MINISTER OF INDUSTRY AND LABOUR SHRI NARAYAN DATT TIWARI) (a) Yes, Sir.

(b) Yes, Sir. It also covers the use of specially coated Titanium metal anodes. It does not involve import of these anodes.

(c) No, Sir.

(d) Does not arise.

**SENIOR SCALE TO GROUP 'A' OFFICERS OF DEFENCE LANDS AND CANTONMENTS SERVICE**

1683. SHRI LALSAWIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a large number of Group 'A' officers of the Defence Lands and Cantonments Service performed the duties of the clearly demarcated vacant senior scale posts for many years;

(b) if so, what is the number of such officers and from what dates they have been performing the duties of such senior scale posts;

(c) what are the reasons for denying them the pay of senior scale posts;

(d) whether Government propose to give them the senior scales pay; and

(e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Senior scale posts are held both by officers already in the senior scale as well as officers in the junior scale who have either been promoted to the senior scale on ad-hoc basis or are holding senior scale posts otherwise.

(b) to (e) 19 regular appointees to Group 'A' junior scale have already been placed in the senior scale posts on ad hoc basis on different dates since November 1978. They are in receipt of senior scale pay from the respective dates of placement in the senior scale on ad hoc basis. 22 ad hoc appointees in the junior scale who are also holding senior scale posts, will be considered for placement in the senior scale in their turn.